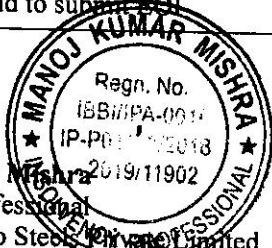


FORM G (3rd Issue)
INVITATION FOR EXPRESSION OF INTEREST
for M/s Ambey Vaishno Steels Private Limited
(Formerly in Manufacture of Basic Iron & Steel at Kolhapur, Maharashtra)
(UNDER REGULATION 36A(1) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF
INDIA (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE
PERSONS)REGULATIONS, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Ambey Vaishno Steels Private Limited U27109GA2009PTC006107
2. Address of the registered office	505-A, Dempo Trade Centre Patto Plaza Panaji Ga 403001 India
3. URL of website	www.cirpambeyvaishno.com
4. Details of place where majority of fixed assets are located	Land measuring 8,494 Sq. meter at B-71, Kagal MIDC, Kolhapur sub-district Karveer at Kolhapur
5. Installed capacity of main products/ services	The factory is at the dismantled stage without any Plant and machinery. The structure is in dilapidated condition. Therefore, the installed capacity at present is NIL
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	This information shall be made available by RP, on request through mail: cirp.ambeyvaishno@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed invitation for Expression of Interest including eligibility will be made available on request through at mail id cirp.ambeyvaishno@gmail.com The said information is also available in the office as mentioned in point no. 8.
10. Last date for receipt of expression of interest	11-Oct-2023
11. Date of issue of provisional list of prospective resolution applicants	20-Oct-2023
12. Last date for submission of objections to provisional list	25-Oct-2023
13. Process email id to submit POI	cirp.ambeyvaishno@gmail.com



Manoj Kumar Mishra
Resolution Professional
Ambey Vaishno Steels Private Limited
IP Regn. No. IBBI/PA-001/IP-P01152/2018-2019/11902
AFA valid upto 24.12.2023
Room 1406, Building 4B, New Hind Mill Mhada Sankul ,
Ram Bhau Bhogle Marg ,Ghodapdev ,
Mumbai City,Maharashtra ,400033
Communication Address : 18, 3rd Floor, Dholakwala Building, Fort, Mumbai 400 001
Date-11-September-2023
Place-Mumbai



MUTUAL INTEREST

The ₹100-trillion MF opportunity

SIDDHANT MISHRA

IT ALL STARTED about six decades ago when the Unit Trust of India launched the Unit Scheme-1964 scheme or US 64 as it was popularly known. UTI held sway over the mutual funds market for nearly 25 years thereafter before the space was thrown open to other state-owned players. But even after the private sector was allowed entry it took until May, 2014 for the average assets under management (AUM) to hit the ₹10-trillion mark. That had probably less to do with the chequered career of US 64 than the low levels of awareness of the stock market. However, over the last decade the value of assets has soared, crossing ₹46 trillion in July; in the last three years, the industry clocked in a compounded annual growth rate of nearly 20%. Now, given how fast folios are being added and how the stock market is booming, the ₹50 trillion mark seems just round the corner.

Investors are buying the industry's motto—Mutual funds *sahi hain*—in their quest to accumulate wealth. On its part, the Association of Mutual Funds in India (Amfi) has onboarded two former cricketers – Sachin Tendulkar and Mahendra Singh Dhoni – known for their consistency and longevity—to showcase its products as long-term wealth creation tools.

Since bigger AUMs can be very rewarding for the bottom line, asset management companies (AMCs) can be expected to keep at it. They have a fast-growing economy, rising incomes and favourable demographics on their side. As A Balasubramanian, MD and CEO of Aditya Birla Sun Life AMC, points out, with the per capita income of the country increasing, more investors will discover the power of MFs and tools like systematic investment plans (SIPs). "There is huge scope for further penetration because there are only about 40 million unique MF investors, which is less than 10% of the 500 million PAN holders that we have," Balasubramanian said.

Shamsher Singh, MD & CEO, SBI Mutual Fund believes that higher awareness and a pick-up in digital assets have been the two major driving factors behind the industry's growth. And that there's plenty of room to grow.



A BALASUBRAMANIAN, MD & CEO, ADITYA BIRLA SUN LIFE AMC

There is huge scope for further penetration as there are only 40 mn unique MF investors, which is less than 10% of the 500 mn PAN holders that we have



SHAMSHER SINGH, MD & CEO, SBI MUTUAL FUND

The industry has seen a 19.6% CAGR over the last three years, and yet is significantly under-penetrated. It is higher among global peers



NILESH SHAH, MD & CEO, KOTAK MUTUAL FUND

The more, the merrier. Our industry needs more players to expand network. The industry landscape is competitive but that will bring out the best in us

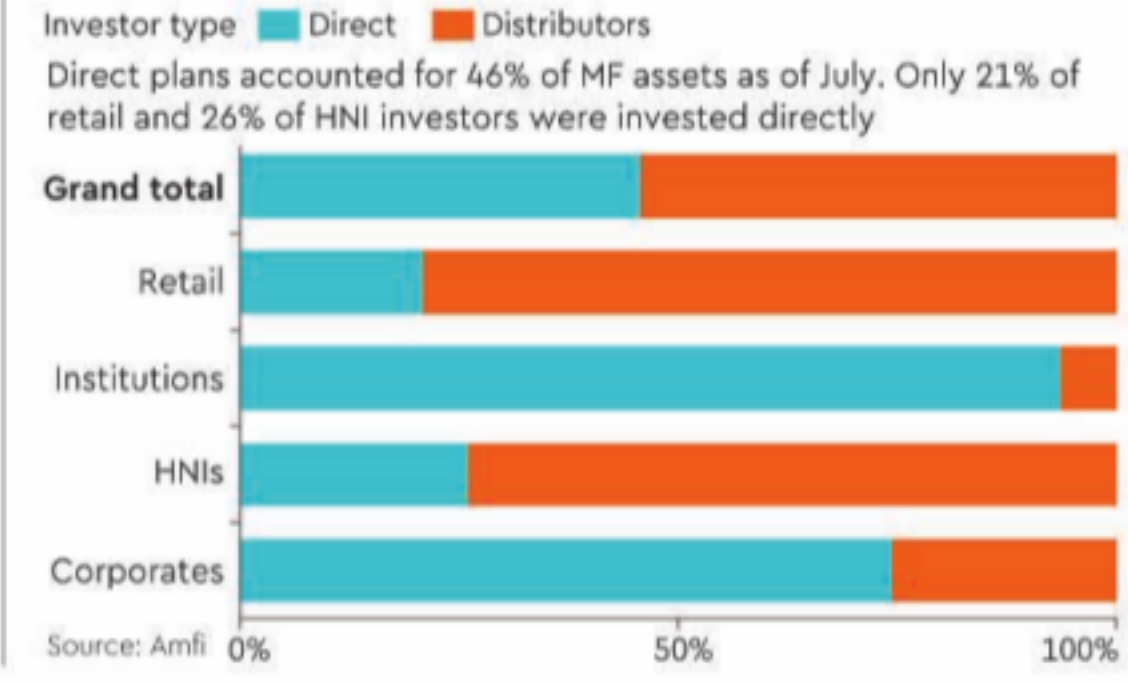


DIRECT PLANS ACCOUNTED FOR 46% OF INDUSTRY AUM AS OF JULY. ONLY 21% OF RETAIL AND 26% OF HNI INVESTORS INVESTED IN DIRECT PLANS

"The industry has seen a 19.6% CAGR over the last three years and yet is significantly under-penetrated with the MF AUM-to-GDP ratio at 17%. The penetration is much higher among global peers," Singh said. The next leg of growth, Singh feels, would require equal focus on distribution, marketing, product innovation and investor services.

Nilesh Shah, MD and CEO of Kotak MF, believes growth is linked to investor trust. MFs, he points out, have

THE DISTRIBUTION EFFECT



an inherent advantage as the interests of the investor, manufacturer, and distributor are aligned, unlike in the case of peers where it is tilted either in favour of the manufacturer or investor. "Trust depends on value addition to the investor through out-performance over the benchmark and providing the service at a competitive cost," Shah said, adding that retaining and enhancing investor trust for the long term is also key. At the same time,

Shah says this is easier said than done because in terms of popularity, gold, real estate, and bank deposits are the go-to products.

Nonetheless, new players are entering the fray. Among these are Bajaj, Zerodha and Helios although it is the joint venture between Jio Financial Services and BlackRock that has made the headlines. Does the intensifying competition worry incumbents? For now they're putting on a

brave face. "The more, the merrier. Our industry requires more players to expand distribution network and coverage. The industry landscape is competitive but that will bring out the best in us," says Shah.

Distributor still the backbone

Industry players have, time and again, emphasised the role of distributors in expanding reach. The capital market regulator has suspended B30 incentives for distributors and is taking a relook at the expense structure for MFs. This has upset both fund managers and distributors who say it is a tad unfair to punish the entire industry because of a few bad apples.

The regulator seems to be batting for direct plans, but the end beneficiaries have really been institutional investors. Overall, direct plans accounted for 46% of the industry AUM as of July, according to AMFI. Only 21% of retail and 26% of HNI investors invested in direct plans. On the contrary, it was close to 75% for corporates and over 90% for institutional investors.

"Our challenges are also evolving because it's now a digital era with the focus on 'How to do' instead of 'What to do'," says Misbah Baxamusa, CEO of the country's largest distributor NJ Wealth. Baxamusa's firm topped the distributor rankings, in terms of commission income at ₹1,539 crore for the eighth straight year in FY23. Balasubramanian too sees the role of the distribution fraternity deepening with the rise in wealth, especially in Tier-3 and 4 towns, where educating and hand-holding investors will be of primary importance.

A significant segment of the population is still unaware of the benefits of MFs and how they work. SBI MF's Singh says the focus should be on increasing knowledge through simple communication in the languages they understand. "The ease of onboarding investors with tech-enabled innovation, use of artificial intelligence and machine learning for customised solutions, and long-term solution-based investing, are trends that will drive future growth," says Balasubramanian. All of this and a sizzling Sensex poised for new highs should see the ₹100-trillion opportunity being unlocked soon.



PM Narendra Modi welcomes Russian foreign minister Sergei Lavrov on his arrival in New Delhi for the G20 Summit

Russia to invest trapped rupees in India: Lavrov

AGENCIES New Delhi, September 10

INDIA WILL OFFER Russia options to invest the billions in rupees it has accumulated for exports, Russian foreign minister Sergei Lavrov said on Sunday in New Delhi.

"Our Indian friends said they would propose promising areas they can be invested in," Lavrov told reporters, citing talks with Indian counterpart S Jaishankar in Jakarta, Indonesia, on the sidelines of the East Asia summit prior to his arrival to India. "Right now, our governments are talking how to use and invest them to mutual benefit." He didn't provide further details.

Lavrov also said Russian arms contracts with India remain in force, despite difficulties with payments caused by sanctions imposed by the US and its allies over Russia's invasion of Ukraine.

Russia has emerged as a top supplier of oil to India over the past year, settling a greater share of trade in national currencies and redirecting shipments east as traditional cus-

tomers in Europe shunned purchases after President Vladimir Putin invaded Ukraine. But with imports from India stagnating, Russia is ending up with an excess of rupees, which its companies have trouble repatriating because of local currency restrictions.

Lavrov lauded India for not allowing the Russia-Ukraine war to dominate the G20 Summit. He also expressed gratitude to India for preventing attempts to politicise the G20 and termed the Summit a "success". On the consensus over the G20 Leaders' Summit Declaration, Lavrov said, "When they agreed to that, perhaps it was the voice of their conscience. Speaking frankly, we didn't expect that."

"Let me underline that we cannot isolate the statements mentioning Ukraine and Russia from the rest of the work on the declaration. The main content of the declaration this year is all about the awakening of the Global South and the consolidation of the Global South that is truly willing for the G20 to work for its main goals," the Russian foreign minister said.

THE MAHARASHTRA STATE CO-OPERATIVE BANK LTD., MUMBAI (Incorporating The Vidarbha Co-op Bank Ltd.) Scheduled Bank Head Office: (Sir Vithaldas Thackersey Smriti Bhavan), 9, Maharashtra Chamber of Commerce Lane, Fort, Mumbai - 400 001, Post Box No. 472, Tel Nos. 91-022-69801151, 1152/22876015 to 20 Website: <https://mscbank.com>

TENDER NOTICE FOR LEASE / SALE

The Secured properties of following 02 SSK & 02 Soot Girmi are attached by the MSC Bank as per provisions of SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT, 2002).

A) Bank invites the bids with packed envelop for "Lease/Sale":- 1) Sw.Bapuraoji Deshmukh Sahakari Sakhar Karkhana Ltd., Vela, Tal. Hinganghat, Dist. Wardha.

2) Yogeshwari Sahakari Soot Girmi Ltd., Ambejogai, Dist.- Beed 3) Sharada Yantramag Vinkar SSG Ltd., Kumbhari, Tal.- South Solapur, Dist.- Solapur

(First Preference will be given to the sale Tender)

B) Bank invites the bids with packed envelop for "sale out" the properties of 4) Shetkari SSK Ltd., Deogao, Tal-Dhamangaon, Dist-Amravati

The bids with packed sealed envelop should mention bid for "Sale" or "Lease". The detail Programme Schedule is mentioned below.

The detailed terms & conditions, guidelines and further details along with Tenders are available on Bank's official Website: <https://mscbank.com> from 11/09/2023 onwards.

Sr. No.	Details	Date
1	Buy/Download Tender Document	11.09.2023 to 30.09.2023
2	Inspection of the Property	21.09.2023 to 22.09.2023 (by 10.00 a.m. to 5.00 p.m.)
3	Pre Bid Meeting	25.09.2023
4	Submission of Tender	30.09.2023 (by 5.00 p.m.)
5	Bid Opening	
A	Technical Bid Opening Date & Time	03.10.2023 For Sr. No.1 at 11.00 a.m., Sr.No.2 at 02.00 p.m., 04.10.2023 For Sr.No.3 at 11.00 a.m., Sr.No.4 at 02.00 p.m.,
B	Financial Bid Opening Date & Time	17.10.2023 For Sr. No. 1 at 11.00 a.m., Sr.No.2 at 12.00 p.m., For Sr.No.3 at 02.00 p.m., Sr.No.4 at 03.00 p.m.,

STATUTORY NOTICE UNDER SARFAESI ACT, 2002

The Borrower and Guarantors are hereby notified to pay the total outstanding dues of the MSC Bank & Consortium Bank before the opening of bid. Failing which, the secured assets will be Leased out/sale out for recovery of dues and if the entire outstanding dues are not recovered from rent/sale amount, the balance amount if any, will be recovered with interest from you at your cost. This Notice of above units was already published in the Newspapers vide our previous advertisement of Sale / Lease. Hence complied the statutory provision of 30 days.

Sd/- (Dilip N. Dighe) Managing Director & Authorised Officer The Maharashtra State Co-Operative Bank Ltd., Mumbai

यूको बैंक UCO BANK

Head Office, Printing & Stationery Deptt. 2, India Exchange Place, Kolkata-700001

Corrigendum

Tender Notice dated 18.08.2023. Last date for Submission of application extended from 08.09.2023 to 18.09.2023 before 04.00 pm. For details visit our Bank's Website: ucobank.com and Bank's authorised e- Tendering Service Provider M/s Antares Systems Ltd. through Website <https://www.tenderwizard.com/UCOBANK>.

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

Form G INVITATION FOR EXPRESSION OF INTEREST UNITED NEWS OF INDIA (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	UNITED NEWS OF INDIA PAN: AAAT0641B ; CIN: U92200DL1959NPL003169
2. Address of the registered office	9 Rafti Marg, New Delhi- 110001
3. URL of website	http://www.unilindia.com/
4. Details of place where majority of fixed assets are located	Assets located in Delhi, Hyderabad, Bhopal, Bangalore, Nasik, Indore, Mumbai. Note: Most of the Major Assets are Contingent/ Leasehold assets/ disputed assets/ under various Litigations. Available assets can be sought by the RP
5. Installed capacity of main products/ services	The installed Capacity of the CD cannot be ascertained, but the CD is one of the oldest Multi-lingual News Agencies of the country, with approx 460 Subscribers
6. Quantity and value of main products/ services sold in last financial year	Revenue from Operations as per Balance sheet for 2021-22: Rs.8,05,10,999/- Revenue from Operations as per Data provided by management for 2022-23: Rs.6.78 Crores (approx) No of Subscribers (Billed): 460 No of paying Subscribers: 360 Note: The audited Balance Sheet for the year ending March 2022 had not been approved in their FY 2022-23. The Balance sheet for the year ending March 2023 and CIRP Commencement Date are still not finalized.
7. Number of employees/ workmen	Regular Employees: 196 Contractual Employees: 69
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by Emailing: crp.unitednewsindia@gmail.com poojabahry@yahoo.com pujabahry@yahoo.com Contact for any assistance: 9811071716 Pooja Bahry (Resolution Professional)
9. Eligibility for resolution applicants under section 25(2) (h) of the Code is available at:	Details can be sought by Emailing: crp.unitednewsindia@gmail.com poojabahry@yahoo.com Minimum conditions for Resolution applicants to approach the Resolution Professional of the Company with Resolution plans are mentioned below. Following Resolution Applicants (Singly, Jointly or in Consortium) shall be eligible to express interest for submitting Resolution Plan:- 1. Have the necessary expertise in running an industry/ business/ turnaround of distressed assets etc. 2. Private/ Public Ltd. company, LLP, Body Corporate, PSUs, Individual Investor whether incorporated in India or outside India - Minimum Net Worth criteria of INR 200 Crores or having an Annual Turnover of Rs 400 Crore In case the Resolution Applicants are from the News / Publishing / Media Sector, having more than 20 years experience in the News/ Publishing/ Media Industry then the COC would have the discretion of not to insist regarding having the above minimum Net Worth criteria/ Minimum Annual Turnover Criteria. 3. Financial Institution (FI)/ Fund/ Private Equity (PE) Investor/ Any other similar Applicant - Minimum Assets under Management (AUM) or Funds Deployed or Committed funds available for investment of INR 350 crores as on 31.03.2023 4. Consortium/ Investors are allowed and for calculating Net worth, a weighted average approach will be used for a Consortium of Investors to arrive at weighted net worth. In the event of a consortium between applicants belonging to aforementioned two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium. The above will be based on Audited Financial Statements as per the latest Available Financial Statements
10. Last date for receipt of expression of interest	5 October 2023
11. Date of issue of provisional list of prospective resolution applicants	15 October 2023
12. Last date for submission of objections to provisional list	20 October 2023
13. Process email id to submit EOI	crp.unitednewsindia@gmail.com

IMPORTANT NOTE AND DISCLOSURE:-

Please note that UNITED NEWS OF INDIA was incorporated in the year 1959 as a company with charitable objects under Section 25 of the Companies Act, 1956. Copies of the MOA and AOA of the Corporate Debtor can be obtained from the undersigned. A Resolution applicant seeking to acquire the shares of the Corporate Debtor or convert the Corporate Debtor from not for profit to a profit-making company shall be solely responsible for obtaining such approval as may be required for acquisition of shares or conversion, as the case may be, under applicable laws, including the extant FDI policy, in accordance with the provisions of the IBC

Note: The above Form G is subject to the further Extension of CIRP Period granted by the Hon'ble NCLT, as the CIRP Period of 180 days is getting over on 15 November 2023. In case the said Extension is not granted by the Hon'ble Adjudicating Authority, the RP/ COC reserves the right to change, update, amend, supplement, modify, add to, delay or otherwise annul or cease the EOI/ Bid Process at any point in time, without assigning any reason whatsoever.

A process to invite resolution was initiated on 8th August 2023, however based on decision taken by Committee of Creditors a Second round for inviting EOI for submission of resolution plan has been initiated

Sd/-

Date and Place: 11 September 2023 at New Delhi

POOJA BAHRY Resolution Professional of United News of India

IP Registration no.: IBBI/IPA-023/IP-A60007/2016-2017/10063; AFA No AA3/10663/02/12/223/30016 Valid till 12/12/2023

Address: 59/27 Prabhakar Road, New Rohtak Road, New Delhi-110005; Ph: 9811071716 Email: crp.unitednewsindia@gmail.com, pujabahry@yahoo.com

FERGUSON ROAD BRANCH 1201, C/A, Shivajinagar, Pune - 411 004. Tel : 020 - 2553 2073 / 2553 2957

APPENDIX-IV [See Rule 8 (1)] POSSESSION NOTICE (for Immovable Property)

Whereas, The undersigned being the authorized officer of the Bank of India Fergusson Road Branch under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 04.07.2023 calling upon the borrower Mr. Bhairavnath Baburao Salunke and Mrs. Neelam Bhairavnath Salunke to repay the amount mentioned in the notice being Rs.56,78,193.12/- (Rs. Fifty Six Lacs Seventy Eight Thousand One Hundred Ninety Three and Paise Twelve only) + up to date uncharged interest within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 5th day of September of the year 2023.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of India for an amount Rs. 56,78,193.12/- and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All that part and parcel of the property consisting of House No 13, Building Name Prime Villas, Sr. No. 53/7, Undri, Tal-Haveli, Pune (Maharashtra) - 411036 and flat is Bounded as under:

On the North : Internal Road & Row House No. 8
On the South : S. No. 53 (P)
On the East : Row House No. 14
On the West : Row House No. 12

Date : 05.09.2023 Place : Pune Sd/- Mr. Ravish Kumar, Authorised Officer (Fergusson Road Branch, Bank of India)

पूँक ऑफ़ महाराष्ट्र Bank of Maharashtra पुणे पूर्व क्षेत्रातील बँक पुणे East Zonal Office, Pune : Sr No 7A/2, 1st Floor, Hadapsar I.E. Pune -411013, Ph : 020-24514009 Email : recovery_per@mahabank.co.in Head Office : 'Lokmangal', 1501, Shivajinagar, Pune - 411005.

AUCTION NOTICE FOR GOLD

Gold pledged with our Bank of Maharashtra under mentioned Branches were not redeemed. Even after sending prior Notice, the borrower has not paid. Hence pledged Gold is being brought for auction in "as is where is" basis on 21.09.2023 between 11.00 a.m. to 3.00 p.m. at respective branches mentioned in the below list.

Sr. No	Name of the Borrower & Account No.	Name of Branch where GOLD were pledged	Total Dues (Present Ledger Bal. + Unapplied Interest up to 11.09.2023) (Rs.)	Date / Time / Place of Auction	Details of Article	Purity (Carat)
1	Mr. Atmaram Tayaji Kunjir A/c No-60414481427	Loni Kalbhor	Rs.14,53,057.00	On 21.09.2023 between 11 am to 3 pm Loni Kalbhor M-9373765820	3 Ganthan (N.W.209.15 gm) 2 Temple Haar (N.W.67.50 gm) 1 Rani Har (N.W.44.80 gm) 1 Mohanmaal (N.W.25.25 gm) 1 Chain (N.W.24.84 gm) 3 Rings (N.W.18.21 gm)	22

The Borrower has the right to redeem the Gold prior to Auction, failing which the bank will auction the Gold and use the sale amount for recovery of its loan, interest and other expenses.

Conditions for Auction : 1. No responsibility attaches to the bank for the quality and the specifications of the Gold. The Gold are being auctioned in "as is where is" condition at risk of the borrower and the purchaser. 2. The Gold proposed to be auctioned may be inspected on 21/09/2023 between 03.00 p.m. to 05.00 p.m. in the presence of the Branch Manager/Office-In-Charge in respective Branch. 3. The bank reserves its right to accept or reject any bid without assigning any reason whatsoever. 4. The successful bidder will borne GST as applicable rate on final bidding amount. 5. Those parties interested in taking part in the public auction should submit a refundable deposit of Rs.10,000/- before 11.00 a.m. on or before 21/09/2023 at Bank of Maharashtra in the above mentioned Branch in Pune and get the receipt. 6. Public Auction for Gold will take place on 21/09/2023 between 11.00 a.m. to 3.00 p.m. at Bank of Maharashtra in above mentioned Branch in Pune.

Date : 25/08/2023 Place : Pune Sd/- Chief Manager Assets Recovery Cell, Pune East Zone, Bank of Maharashtra

सोशल मीडियातून...

जिभेने रेखाटलं विराटचं चित्र



नवी दिल्ली : विराट कोहलीची लग्न फोटोसोशल मीडियावर वायरल होत आहे. तो मॅटमॅटवर पोस्ट केलेल्या लग्नाच्या फोटोवर कोहलीचे चेहरे रेखाटले आहे. त्याच वेळी कोहलीने ट्विटरवर पोस्ट केलेल्या फोटोवर कोहलीचे चेहरे रेखाटले आहे. त्याच वेळी कोहलीने ट्विटरवर पोस्ट केलेल्या फोटोवर कोहलीचे चेहरे रेखाटले आहे.

खली मास्तरांनी घेतला जॉन सिनाचा हिंदी क्लास



हैदराबाद : एमएनएमएन सुलतान जॉन सिना यांच्या क्लासमध्ये खली मास्तरांनी हिंदी क्लास घेतला. जॉन सिना यांच्या क्लासमध्ये खली मास्तरांनी हिंदी क्लास घेतला.

वॉर्नर, लाबुशेनची शतके



बॉलरवॉर्नर : इंग्लिश क्रिकेट, वॉर्नर आणि लाबुशेन यांच्या शतकांनी क्रिकेट मैदानावर उत्साह आहे. वॉर्नर आणि लाबुशेन यांच्या शतकांनी क्रिकेट मैदानावर उत्साह आहे.

भारताच्या प्रथमेश जावकर याला तिरंदाजीत रौप्यपदक

विश्वचषक तिरंदाजी स्पर्धा : अंतिम फेरीत निसटता पराभव



हवाईत : भारताच्या प्रथमेश जावकर यांनी तिरंदाजीत रौप्यपदक जिंकले. भारताच्या प्रथमेश जावकर यांनी तिरंदाजीत रौप्यपदक जिंकले.

पावसाने पुन्हा घातला खोडा

भारत-पाकिस्तान लढत : रोहित-गिलनंतर पाऊस बरसला; आज उर्वरित खेळ



सामना सुरू तोंगार होता, पाऊस...

पुणेमध्ये होत असलेल्या भारत-पाकिस्तान मालिकेच्या दुसऱ्या दिवशी पाऊस पडला. भारत-पाकिस्तान मालिकेच्या दुसऱ्या दिवशी पाऊस पडला.



फारने केले मैदान कर्मचाऱ्यांची मदत

पुणेमध्ये होत असलेल्या भारत-पाकिस्तान मालिकेच्या दुसऱ्या दिवशी फारने केले मैदान कर्मचाऱ्यांची मदत.

अख्यरत्न पुन्हा दुखापत



पुणेमध्ये होत असलेल्या भारत-पाकिस्तान मालिकेच्या दुसऱ्या दिवशी अख्यरत्न पुन्हा दुखापत.

किरण जॉर्जने पटकावले विजेतेपद

इंडोनेशिया मास्टर्स बॅडमिंटन स्पर्धा



दयकादायक निकालावर यावे तक्ष

इंडोनेशिया मास्टर्स बॅडमिंटन स्पर्धात किरण जॉर्जने दयकादायक निकालावर यावे तक्ष.

बांगलादेशला नमवून भारत सॅफ विजेता

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प्रेक्षकांनी फिरवली पाठ

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मंजू राणीने पटकावले सुवर्ण

मंजू राणीने पटकावले सुवर्ण.

Office of the Deputy Assistant Commissioner of Customs and Excise, Nagpur. Notice inviting e-tender for hiring of vehicles for period 01.10.2023 to 30.09.2024.

Rashtrasant Tukadoji Maharaj Nagpur University, Nagpur. Reference: Empoet/Notice No. 12/2023/GA/1236. Employment Notice No. 12/2023/GA/1236.

महिला चॅम्पियनशिप निवड

महिला चॅम्पियनशिप निवड.

Reserve Bank of India. Notice regarding the tender for the purchase of gold coins.

Notice regarding the tender for the purchase of gold coins.

कोको गॉफ ऱहली अमेरिकन ओपनची चॅम्पियन



कोको गॉफ ऱहली अमेरिकन ओपनची चॅम्पियन.



कोको गॉफ ऱहली अमेरिकन ओपनची चॅम्पियन.

Notice regarding the tender for the purchase of gold coins.

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